

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:864

ANSWERED ON:14.08.2012

AVAILABILITY OF DRINKING WATER NO

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there are reports that drinking water supply in some States/cities including metropolitan cities is inadequate and falls below the national average of 1.40 litres per capita per day;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Government has made any time bound programme to check the shortage and ensure adequate availability/supply of water/drinking water in cities/urban areas in the country; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): Provision of water supply is the responsibility of the States/Urban local bodies as per the constitution of India. However, the Central Government has been providing funds as Additional Central Assistance (ACA) to supplement the efforts of the States/ULBs in providing adequate water supply. The requirement of water for various categories of cities/areas as given in the Manual on Water Supply and Treatment published by the Ministry is as follows:-

Sl. No.	Classification of towns/cities Water Supply Levels (Ipcd)	Recommended Maximum
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1.	Towns provided with piped water supply but without sewerage system	70
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2.	Cities provided with piped water supply where sewerage system is existing/contemplated	135
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3.	Metropolitan and Mega cities provided with piped water supply where sewerage system is existing/contemplated	150
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Only about 30% of the urban city/towns/areas have sewerage facilities. The stated requirement of 135/150 litres per capita per day is for cities/areas fully serviced with the sewerage system and for all other areas the requirement is 70 litre per capita per day. But the quantity of supply varies seasonally and subject to availability of water resources to the cities/urban areas.

(c)&(d): There is no time bound programme with the Central Government for providing drinking water supply in cities/urban areas of the country as the responsibility lies fully with States/ULBs. However, Ministry is supplementing the efforts of State Governments/ULBs in providing water supply in urban areas under the schemes/programmes of (a) JNNURM (UIG & UIDSSMT)

(b) NERUDP (c) NLCPR (d) UIDSSMT etc.

Under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT), a sub-component of Jawaharlal Nehru National Urban Renewal Mission (JnNURM), Water supply is an admissible component. 452 water supply projects in different cities/towns of the country have been sanctioned so far with an approved cost of Rs. 889153.93 lakhs involving Central commitment of Rs. 718447.77 lakhs and Rs. 597874.29 lakhs has been released to the states.

Under Urban Infrastructure & Governance (UIG) Sub-Mission of JNNURM, Water supply is one of the admissible components of grant of Additional Central Assistance (ACA). So far 157 projects on Water Supply Sector has been approved with approved cost of Rs. 2048589.03 lakhs and ACA commitment of Rs. 1008819.48 lakhs for various Mission cities during the Mission period i.e. 2005-2012.

The Ministry of Urban Development (MoUD) is implementing the North Eastern Region Urban Development Programme (NERUDP) with the financial assistance from Asian Development Bank (ADB) covering capital cities of 5 North Eastern States viz. Agartala (Tripura), Aizawl (Mizoram), Gangtok (Sikkim), Kohima (Nagaland), and Shillong (Meghalaya). Under the programme water supply projects are under execution in this region as follows:

SI. City/State Water Supply Projects

No.	Tranche-I (Sanctioned and under execution) (2009-2015)	Tranche-I I proposed (2010-2013)
1.	Agartala Water Supply (Rs. 6.44 cr) (Tripura)	Water Supply, (Rs.111.2 cr)
2.	Aizwal Water Supply (Rs. 11.24 cr) (Mizoram)	Water Supply, (Rs. 62.7 cr)
3.	Gangtok Water Supply (Rs. 23.20 cr) (Sikkim)	Water Supply (Rs. 37.8 cr)
4.	Kohima Water Supply (Rs. 6.02 cr) (Nagaland)	Water Supply (Rs. 57.0 cr)

The details of the funds sanctioned/released for Augmentation of water supply scheme under 10% Lumpsum Provision Scheme for NER including Sikkim is as under:

SI. No.	Name of Project	Sanctioning Year (in lakh)	Sanctioned Cost (in lakh)	Sanctionr Share (in lakh)	GOI released	Fund
1	Augmentation of water supply at Soreng Town, Sikkim	2009-10	815.29	733.76	244.59	
2	Augmentation of water supply at Chakung Town, Sikkim	2009-10	1018.53	916.67	611.12	
3	Augmentation of water supply at Ravangla Bazar, South Sikkim	2009-10	449.52	404.57	269.72	
4	Augmentation of Water Supply at Jairampur, Arunachal Pradesh	2004-05	696.88	627.19	627.19	
5	Augmentation of water supply for Namsai Town, Arunachal Pradesh	2004-05	278.47	250.62	250.62	
6	Providing water supply to Tawang Township	2004-05	949.48	854.53	854.53	
7	Augmentation of Water Supply to Seppa Town, Arunachal Pradesh	2005-06	918.00	826.20	826.20	
8	Water Supply Scheme at Longding Township,	2010-11	2240.45	2016.40	201.64	

Arunachal Pradesh

9	Kakching water supply scheme at Manipur	2002-03	120.69	108.62	108.62
10	Mayang water supply scheme, Manipur	2010-11	2319.21	2087.29	118.03
11	Renewal and Augmentation of greater Saiha water supply scheme, Mizoram	2010-11	2070.20	1863.18	186.31
12	Augmentation and renewal of Tlabung water supply scheme, Mizoram	2010-11	441.00	396.90	39.69
13	Augmentation of Water Supply to Kohima Town, Nagaland	2003-04	4673.09	2911.56	1941.04
14	Providing gravity water supply to Tuensang Town, Nagaland	2004-05	1679.78	1511.80	1007.88
15	Water Supply scheme to Tourist Centre at Chemchey, Sikkim	2001-02	428.60	385.74	385.74
16	Augmentation of Gangtok water supply system, Ph-I, Sikkim	2001-02	843.97	759.57	759.57
17	Improvement of Thoubal water supply scheme, Manipur	2002-03	101.09	90.98	90.98
18	Improvement of existing distribution system Imphal City, Manipur	2002-03	71.11	64.00	63.40
19	Improvement of Nighthem Pukhri water supply scheme, Manipur	2002-03	93.28	83.95	83.95
20	Upgradation of old treatment plant at Chinga, Manipur	2002-03	86.56	77.90	77.90
21	Greater Khawzawl Water Supply Scheme, Mizoram	2011-12	2497	2447.30	224.73
22	Action Plan for	2001-02	379.36	341.42	307.28

Integration of
Municipal Sources for
Supply of Water in
Shillong, Meghalaya

23 Action Plan for 2002-03 42.77 38.49 38.49
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The details of the funds sanctioned/released for Augmentation of water supply scheme under Urban Infrastructure Development Scheme in Satellite Towns around seven mega-cities is as under:

SI. No.	Name of Project	Sanctioned Cost (in lakh)	Sanctioned Cost (in lakh)	GOI Share (in lakh)	Fund released (in lakh)
1	Re-organization of water supply Scheme for Pilkhuwa Town, Uttar Pradesh	2009-10	2167.55	1734.04	1322.70
2	Augmentation of Water Supply for Sonapat by Ranney Well, Haryana	2010-11	6958.00	5566.40	1391.6
3	Water Supply Improvement Scheme, Vikarabad, Andhra Pradesh	2010-11	7009.00	5607.20	1402.00
4	Water Supply System of Sanand Town, Gujarat	2010-11	3320.86	2656.69	664.17
5	Comprehensive Water Supply Scheme for Sriperumbudur	2011-12	4071.00	3256.80	814.20